

2.1.2016

CCP 80/15 in O.A. No. 450/08

Hon'ble Shri Navneet Kumar, Member (J)

D. B. is not available. List this case on 1.3.2016.

vidya

U.P. and  
Member (J)

1.3. 2016

CCP 80/15 in O.A. No. 450/08

Hon'ble Shri Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

Appl: Sri Praveen Kumar.  
Resp: Sri S. Lal.

The learned counsel for the parties fairly submitted at bar that the order has been fully complied with. As such, nothing survives to be adjudicated in the present contempt petition. Accordingly, the contempt petition is dismissed. Notices issued to the respondents stands discharged.

J. Ch

Member (A)

vidya

U.P. and  
Member (J)

on  
atty's behalf  
Praveen C 23/6  
1/3/16  
01/3/16